



TO BE PUBLISHED IN PART III SECTION 4 OF THE GAZETTE OF INDIA

NOTIFICATION

16 July, 2014

No. 13-CA (EXAM)/N/2014: In pursuance of Regulation 22 of the Chartered Accountants Regulations, 1988, the Council of the Institute of Chartered Accountants of India is pleased to notify that the Intermediate (IPC) and Final examinations will be held on the dates given below at the following places provided that sufficient number of candidates offer themselves to appear from each centre.

Similarly, Examinations in Post Qualification Courses under Regulations 204, viz.: Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM), and International Trade Laws and World Trade Organisation (ITL & WTO) examinations (which are open to the members of the Institute) will be held on the dates given below at the above places (centres in India only) provided that sufficient number of candidates offer themselves to appear from each of the above places.

INTERMEDIATE (IPC) EXAMINATION

[As per syllabus contained in the scheme notified by the Council under Regulation 28 E (3) of the Chartered Accountants Regulations, 1988]

Group-I: 8th, 10th, 12th & 14th November 2014
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Group-II: 16th, 18th & 20th November 2014

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

FINAL EXAMINATION

[As per syllabus contained in the scheme notified by the Council under Regulation 31 (ii) of the Chartered Accountants Regulations, 1988.]

Group -I: 7th, 9th, 11th & 13th November 2014
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Group -II: 15th, 17th, 19th & 21st November 2014

(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

MANAGEMENT ACCOUNTANCY COURSE (MAC) PART - I, CORPORATE MANAGEMENT COURSE (CMC) PART – I, TAX MANAGEMENT COURSE (TMC) PART – I EXAMINATIONS

Group-I: 15th & 17th November 2014

Group-II: 19th & 21st November 2014
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(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

INSURANCE AND RISK MANAGEMENT (IRM) EXAMINATION

Modules I to IV	15th, 17th, 19th & 21st November 2014
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(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

INTERNATIONAL TRADE LAWS AND WORLD TRADE ORGANISATION (ITL&WTO) EXAMINATION

Group A	8th, 10th & 12th November 2014
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Group B	14th, 16th & 18th November 2014
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(Afternoon Session: 2.00 PM to 5.00 PM) (IST)

PLACES OF EXAMINATION CENTRES IN INDIA: (FOR ALL EXAMINATIONS)

1	AGRA	2	AHMEDABAD	3	AHMEDNAGAR
4	AJMER	5	AKOLA	6	ALAPPUZHA
7	ALIGARH	8	ALLAHABAD	9	ALWAR
10	AMBALA	11	AMRAVATI	12	AMRITSAR
13	ANAND	14	ANANTAPUR	15	ASANSOL
16	AURANGABAD	17	BANGALORE	18	BAREILLY
19	BATHINDA	20	BEAWAR	21	BELGAUM
22	BELLARY	23	BERHAMPORE	24	BHARATPUR
25	BHARUCH	26	BHAVNAGAR	27	BHILWARA
28	BHIWANI	29	BHOPAL	30	BHUBANESWAR
31	BHUJ	32	BIKANER	33	BILASPUR
34	CHANDIGARH	35	CHENNAI	36	CHITTORGARH
37	COIMBATORE	38	CUTTACK	39	DEHRADUN
40	DELHI / NEW DELHI	41	DHANBAD	42	DHULE
43	DURG	44	DURGAPUR	45	ERNAKULAM
46	ERODE	47	FARIDABAD	48	FATEHABAD
49	GANDHIDHAM	50	GANDHINAGAR	51	GHAZIABAD
52	GORAKHPUR	53	GUNTUR	54	GURGAON
55	GUWAHATI	56	GWALIOR	57	HISAR
58	HUBLI	59	HYDERABAD	60	INDORE
61	JABALPUR	62	JAIPUR	63	JALANDHAR
64	JALGAON	65	JAMMU	66	JAMNAGAR
67	JAMSHEDPUR	68	JHANSI	69	JHUNJHUNU
70	JIND	71	JODHPUR	72	KAITHAL
73	KAKINADA	74	KANNUR	75	KANPUR
76	KARIMNAGAR	77	KARNAL	78	KISHANGARH
79	KOLHAPUR	80	KOLKATA	81	KOLLAM
82	KOTA	83	KOTTAYAM	84	KOZHIKODE
85	KUMBAKONAM	86	KURNOOL	87	LATUR
88	LUCKNOW	89	LUDHIANA	90	MADURAI
91	MANGALORE	92	MAPUSA (GOA)	93	MARGAO (GOA)
94	MATHURA	95	MEERUT	96	MORADABAD
97	MUMBAI	98	MUZAFFARNAGAR	99	MYSORE
100	NAGPUR	101	NANDED	102	NASHIK
103	NAVI MUMBAI	104	NAVSARI	105	NEEMUCH
106	NELLORE	107	NOIDA	108	ONGOLE
109	PALGHAT	110	PALI MARWAR	111	PANIPAT
112	PANVEL	113	PATIALA	114	PATNA
115	PIMPRI-CHINCHWAD	116	PONDICHERRY	117	PUNE
118	RAIPUR	119	RAJAMAHENDRAVARAM	120	RAJKOT
121	RANCHI	122	RATLAM	123	REWARI
124	ROHTAK	125	ROURKELA	126	SAHARANPUR
127	SALEM	128	SAMBALPUR	129	SANGLI
130	SANGRUR	131	SATARA	132	SHIMLA
133	SIKAR	134	SILIGURI	135	SIRSA

136	SIVAKASI	137	SOLAPUR	138	SONEPAT
139	SRI GANGANAGAR	140	SRINAGAR	141	SURAT
142	SURENDRANAGAR	143	THANE	144	THIRUVANANTHAPURAM
145	THRISSUR	146	TINSUKIA	147	TIRUCHIRAPALLI
148	TIRUNELVELI	149	TIRUPATI	150	TIRUPUR
151	TUTICORIN	152	UDAIPUR	153	UDUPI
154	UJJAIN	155	VADODARA	156	VAPI
157	VARANASI	158	VASAI	159	VELLORE
160	VIJAYAWADA	161	VISAKHAPATNAM	162	WARANGAL
163	YAMUNA NAGAR				

**PLACES OF EXAMINATION CENTRES OVERSEAS:
(FOR INTERMEDIATE (IPC) AND FINAL EXAMINATIONS ONLY)**

1) ABU DHABI	2) DUBAI	3) KATHMANDU	4) MUSCAT
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Payment of fees for the examinations should be made by Demand Draft only. The Demand Drafts may be of any Scheduled Bank and should be drawn in favour of **The Secretary, The Institute of Chartered Accountants of India, payable at New Delhi only.**

The Council reserves the right to withdraw any centre at any stage without assigning any reason.

Applications for admission to Intermediate (IPC) and Final examinations are required to be made either online at <http://icaiaexam.icaai.org> free of cost (i.e. ` 500/- for Intermediate (IPC) & Final candidates for the cost of application form shall not be charged if applications are filled in online) or in the relevant prescribed form, copies of which may be obtained from the **Additional Secretary (Examinations), The Institute of Chartered Accountants of India, 'ICAI BHAWAN',** Indraprastha Marg, New Delhi – 110002 on payment of ` 500/- per application form in respect of Intermediate (IPC) and Final Examination candidates, whereas the Examination application forms for Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM), International Trade Laws and World Trade Organisation (ITL & WTO) examination are to be filled up in the paper based form only and is priced at ` 100/- per application form. The forms shall also be made available in the Regional and Branch Offices of the Institute and can be obtained there from on cash payment on or from **12th August, 2014.**

Applications together with the prescribed fee by Demand Draft of any Scheduled Bank may be sent so as to reach the Additional Secretary (Examinations) at New Delhi not later than **30th August, 2014.** However, applications will also be received at Delhi Office after **30th August, 2014** and upto **4th September, 2014** with late fee of ` 500/-. Applications for the students' examinations only duly filled in will also be received by hand delivery at the office of Institute at New Delhi and at the Decentralised Offices of the Institute at Mumbai, Chennai, Kolkata, Kanpur, Delhi, Ahmedabad, Bangalore, Ernakulam, Hyderabad, Indore, Jaipur, Nagpur, Pune, Surat, Thane and Vadodara upto **4th September, 2014.** Candidates residing in these cities are advised to take advantage of this facility. Applications received after **4th September, 2014** shall not be entertained under any circumstances.

However, application forms duly completed for the Post Qualification Course Examinations i.e. Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM), International Trade Laws and World Trade Organisation (ITL & WTO) will be received **only** at the New Delhi office of the Institute.

The candidates who apply online at <http://icaiaexam.icaai.org> from 12th August, 2014 to 30th August, 2014 and remit the fee online by using either VISA or MASTER Credit/ Debit Card shall not be charged ` 500/- in case of Intermediate (IPC) & Final examination (i.e. cost of application form fee). They shall however, be required to remit additional ` 500/- towards late

fee in case the application online is made after 30th August 2014 and upto September, 2014.

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The fees payable for the various examinations are as under:

INTERMEDIATE (IPC)	
For Both the Groups / Unit - 9	` 1600/-
For one of the Groups / Unit 1 to 8	` 1000/-
FINAL EXAMINATION	
For Both the Groups	` 2250/-
For one of the Groups	` 1250/-

MANAGEMENT ACCOUNTANCY COURSE (MAC) PART - 1, CORPORATE MANAGEMENT COURSE (CMC) PART - I, TAX MANAGEMENT COURSE (TMC) PART - I EXAMINATIONS	
For Both the Groups	` 400/-
For one of the Groups	` 200/-

INSURANCE & RISK MANAGEMENT (IRM) EXAMINATION	` 1000/-
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INTERNATIONAL TRADE LAWS AND WORLD TRADE ORGANISATION (ITL & WTO) EXAMINATION:	
For Both the Groups	` 2000/-
For one of the Groups	` 1000/-

Candidates of Intermediate (IPC) and Final examination opting for Dubai /Abu Dhabi / Muscat are required to remit, US\$ 350 and US\$ 400 respectively or their equivalent Indian Currency irrespective of whether a candidates appears in a group or in both the groups or in a unit.

Candidates of Intermediate (IPC) and Final Examinations opting for Examination Centre at Kathmandu are required to remit Indian ` 2250/- and Indian ` 3000/- respectively or their equivalent relevant foreign currency irrespective of whether the candidates appear in a group or in both the groups or in a unit.

OPTION TO ANSWER PAPERS IN HINDI:

Candidates of Intermediate (IPC) and Final Examinations will be allowed to opt for Hindi medium for answering papers. Detailed information will be found printed in the Information Sheets attached to the relevant application form. However the medium of Examinations will be only English in respect of Post Qualification Courses viz.: Management Accountancy Course (MAC) Part – I, Corporate Management Course (CMC) Part – I, Tax Management Course (TMC) Part – I, Insurance and Risk Management (IRM) Examination and International Trade Laws and World Trade Organisation (ITL & WTO) Examinations.

**(T. KARTHIKEYAN)
SECRETARY**